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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/652/(IB)/CB/2017
NAME OF THE PETITIONER(S) : BIZERBA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : CISSIL RETAIL MANAGEMENT PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|-----------------|------------------------|-------------|
| 1. | V. Kamala Kumar | Counsel for Petitioner | * Kamala V |
| 2. | A. CELINE | | * A. Celine |

ORDER

Counsel for petitioner present and stated that the notice sent to the respondent was not delivered and returned as 'door locked'. Counsel for petitioner is directed to send a fresh notice to the respondent alongwith a copy of the petition and file proof of delivery by way of an affidavit by the next date of hearing. Put up on 18.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)